File No. RCD-12003/1/2022-Regulatory-FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Regulatory Compliance Division)
FDA Bhavan, Kotla Road, New Delhi-110002

Dated, 2 August, 2023

## **ORDER**

Subject: Revised fee and timeline for use of pre-printed packaging material-reg.

This office has been in receipt of application(s) from Food Business Operators (FBOs) to use pre-printed packaging material which are non-complying with the FSS (Labelling & Display) Regulation, 2020 and its amendments.

- 2. In this context, it has been decided to grant a **final One-time permission up to 31.12.2023** to the FBOs seeking permission to use such non-complying pre-printed packaging materials (PPMs).
- 3. Further, the revised fee for any FBO applying for permission to use the above said PPMs shall be Rs. 30,000/-+ GST (for central license) and Rs. 12,000/-+ GST (for state license) to be paid through the e-payment portal- https://epay.fssai.gov.in.
- 4. Whereas the application(s) seeking permission to use pre-printed packaging material(s) due to (i) change in address, (ii) change in company name or (iii) change in license number shall be processed under the extant instructions issued vide order No. 12(2)2016/FBO Representation/Enf/FSSAI, dated 23.11.2016 and the fee shall be applicable as per order 12(2)2017/FBO Representation/Enf/FSSAI, dated 14.11.2017. However, it may please be noted that the fee shall be accepted only through the e-payment portal- https://epay.fssai.gov.in.
- 5. This issues with the approval of the Competent Authority.

Executive Director (CS)

Copy to:

- 1. SPS to CEO, FSSAI
- 2. CITO- to upload on FSSAI website